

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CSA No.33/(MAH)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Grant Investrade Limited

SECTION OF THE COMPANIES ACT: 230-232

ORDER

CSA No. 33/230-232/NCLT/MB/MAH/2018

The Company Application allowed.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)